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Title: Regarding grant of CCS Pension to Navodaya Vidyalaya staff-laid.

**SHRIMATI SANGEETA KUMARI SINGH DEO (BOLANGIR):** Jawahar Navodaya Vidyalayas have occupied a niche in field of school education in decades due to its employees who have been striving hard in remote corners of the country for the upliftment of the rural talent.

The Government has introduced New Pension Scheme for those joining the service on or after 01-01-2004. But staff who joined the NVS before 01-01-2004, request the government to treat their services at par with their counterparts in the KVS and sanction the pension benefits. The employees of NVS were denied the benefit on the grounds that the organization came into existence after the cut-off date 01.01.1986. All autonomous bodies under the Ministry of Education which came into existence after the cut-off date have been sanctioned CCS pension except NVS employees.

I request the Hon'ble Minister of Education to consider their genuine case for granting CCS Pension to the Navodaya Vidyalaya Staff.